



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[WEDNESDAY, THE 8TH DAY OF MAY, 2019]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

HON'BLE MR. JUSTICE N.KOTISWAR SINGH

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MANOJIT BHUYAN

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

HON'BLE MR. JUSTICE NELSON SAILO

HON'BLE MR. JUSTICE AJIT BORTHAKUR

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE MIR ALFAZ ALI

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

AND

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[SITTING IN THE COURT NO. 1]

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **MR. RANJIT DAS, ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION AND MR. MONUWAR UDDIN AHMED, ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT ADVOCATES' ASSOCIATION** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|--------------------------|---|---|
| 1. MR. BIMAL CHETRI | : | SR.VICE- PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. CHARAN CH. DEKA | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES' ASSOCIATION. |
| 3. MR.NILAY DUTTA | : | ADVOCATE GENERAL, ARUNACHAL PRADESH AND CHAIRMAN, NE BAR COUNCIL. |
| 4. MR. BISWAJIT GOSWAMI | : | ADDL. ADVOCATE GENERAL, ASSAM |
| 5. MR.ARUN DEV CHOUDHURY | : | ADDL. AG, MIZORAM |
| 6. MR. S.C. KEYAL | : | ASST. S.G.I |
| 7. MS. M.KECHII | : | GA, NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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